

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2171/2024

JAGAN LAL & ORS.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 22280/2025 - EARLY HEARING APPLICATION)

Date : 23-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) : Dr. K.B. Sounder Rajan, Sr. Adv.
Mr. Sarvam Ritam Khare, AOR
Mr. Mahesh Kumar, Adv.
Ms. Srishti Sharma, Adv.

For Respondent(s) : Mr. Praveen Swarup, AOR
Mr. Praveen Swarup, Adv.
Mr. R.k. Singh, Adv.
Mr. Devesh Maurya, Adv.
Mr. Ameet Siingh, Adv.
Mr. Ravi Kumar, Adv.
Ms. Pareena Swarup, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Application for early hearing of the civil appeal is allowed.
2. List in the month of August, 2025.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR